



WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 04.09.2017 To 08.09.2017				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HONBLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		<b>FINAL ORDER</b>		
1-2.	E/57309/2013 & E/57310/2013	FO/55628-55629/2017	02/08/2017	05/09/2017
3-5.	E/2010/2011 & E/2173/2011 & E/2385/2011	FO/55640-55642/2017	02/08/2017	05/09/2017
6-7.	E/50850/2014 & E/50852/2014	FO/55643-55644/2017	02/08/2017	05/09/2017
8.	E/52766/2014	FO/55645/2017	02/08/2017	05/09/2017
9.	E/1700/2011	FO/55650/2017	02/08/2017	05/09/2017
10-11.	E/56962/2013 & E/57005/2013	FO/55651-55652/2017	02/08/2017	05/09/2017
12-13.	E/54626-54627/2014	FO/55659-55660/2017	02/08/2017	05/09/2017
14.	E/52491/2014	FO/55687/2017	04/08/2017	05/09/2017
15.	E/60576/2013	FO/55689/2017	04/08/2017	05/09/2017
16-17.	E/50062-50063/2014	FO/55690-55691/2017	04/08/2017	05/09/2017
18.	E/51233/2014	FO/55692/2017	04/08/2017	05/09/2017
19-23.	E/1547/2011 & E/1693-1696/2011	FO/55702-55706/2017	04/08/2017	05/09/2017
				 Asstt. Registrar Excise Branch-DB
				

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.